

(घ) एक हिन्दी अनुवादक ग्रेड-II है

(ङ) जी हाँ, श्रीमान ।

Job reservations for ex-servicemen

5920. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to refer to the reply given on 17th December, 1980 to Unstarred Question No. 4160 regarding Education aid to dependents of Ex-Servicemen reading in Watson H.E. School, Madhubani and state:

(a) what has been the result of the matter of reservation of jobs for ex-servicemen taken up with various State Governments; and

(b) whether Government of Bihar has agreed to undo the abolition of such reservation done in 1978?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The Government are pursuing the matter with all the concerned State Governments. The response from the State Governments is awaited.

(b) No, Sir. The Government of Bihar has not so far restored the reservation of jobs for ex-servicemen which was abolished in 1978.

Indian Islands in Arabian Sea and Bay of Bengal

5921. SHRI N. DENNIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Islands in the (i) Arabian sea and (ii) Bay of Bengal which are under the control of the Indian Government;

(b) the total area of these Islands individually; and

(c) the population of these Islands (male or female), Island-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The required information is being collected and will be laid on the Table of the House in due course.

Navy training school in Goa, Daman and Diu

5922. SHRIMATI SANYOGITA RANE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to set up and expand the Navy training school in the Union Territory of Goa, Daman and Diu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). There is no proposal to expand the existing Naval training facilities in Goa, Daman and Diu.

Pension to Defence Personnel

5923. SHRI N. SOUNDARAJAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Defence personnel who retired from 1st January, 1973 are getting their income in double than those who retired before 31st December, 1972; and

(b) if so, do Government propose to considering revision of pension amount for those who retired before 31st December, 1972?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No Sir. It is, however, a fact that the total pension sanctioned to Defence personnel who retired after 1st January 1973 is more than those who retired before that date because the amount of pension is related to the pay drawn by an individual at the time of retirement.

(b) There is no proposal under consideration to revise the basic pension of those who retired prior to 1st December 1972. However, pensioners who retired before 1st January 1973 will get benefits in the shape of ad-hoc relief and periodic relief.) Therefore, the disparity between those who retired before 1st January 1973 and those who retired subsequently has been reduced.

Proposal from H.P.F. to set up Research and development centre

5924. SHRI C. CHINNASWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Hindustan Photo Films Limited has sent a proposal to Government for setting up a full-fledged research and development Centre in Madras to improve the technology; and

(b) if so, the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Such a proposal with a possible location at Madras has been received, which is being processed.

Departmental test for promotion as technical assistant

5925. SHRI CHANDRA PAL SHAILANI: Will the Minister of DEFENCE be pleased to state:

(a) whether any written Departmental Test for the promotion to the post of Technical Assistant was conducted in Joint Cipher Bureau;

(b) if so, the date of that test;

(c) the number of candidates called to appear for this test; and

(d) the number of candidates appeared in this test and number of those who had qualified this test for the promotion to the next higher post?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (d). Notice regarding holding of a departmental test for the post of Technical Assistant, scheduled to be held on 12th February 1980, was circulated in the Bureau for the information of 50 eligible candidates but no candidate appeared for the test.

Recommendations of Mahajani Committee

5926. SHRI MUKUNDA MANDAL: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have accepted the recommendations of the Mahajani Committee;

(b) if so, facts thereof;

(c) whether Government have accepted the recommendations meant for improvement of the cadets training, organisation of NCC or those which are for the benefits of NCC cadets and officers; and

(d) if so, the action taken in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c). The recommendations of the Mahajani Committee and the Government's decision thereon are given in the book-let entitled 'Decisions on the recommendations of the NCC Evaluation Committee', copies of which are available in the Parliament House Library.

(d) A statement is laid on the Table of the House. Placed in Library. See No. LT-3270[81.]

Self Employment Scheme

5927. SHRI RAJESH PILOT: Will the Minister of PLANNING be pleased to state:

(a) have Government considered a scheme to set up a chair process of self employment schemes where one Centre could produce about two thou-